



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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July 28, 2014

RBI cancels Certificate of Registration of six NBFCs

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs). Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	GE Strategic Investments India (GESII)	Unit No.401 & 402, 4 th Floor, Aggarwal Millenium Tower, E-1,2,3, Netaji Subhash Place, Pitampura, New Delhi-110034	14.02438 August 20, 2001	April 30, 2014
2.	Profound Exports Private Limited	1/18B, Asaf Ali Road, New Delhi-110002	14.00263 March 4, 1998	May 28, 2014
3.	Two Brothers Holding Limited	A-8, 4G BigJo's Tower, Netaji Subhash Place, Wazirpur District Centre, New Delhi-110034	14.00335 March 7, 1998	June 16, 2014
4.	Swank Services Private Limited	4-Scindia House, New Delhi-110001	05.02793 August 21, 1998	June 13, 2014
5.	Praxis Consulting and Information Services Private Limited	C-101, Rishi Apartments, Alaknanda, New Delhi-110019	14.00059 February 24, 1998	May 22, 2014
6.	Credible Microfinance Ltd. (formerly known as "Credible Securities & Finance Pvt. Ltd.")	A-1, Ground Floor, 324, Masjid Moth, South Extension Part-II, New Delhi-110049	B-14.00273 December 18, 2002	June 2, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.